

all ranks working in the North Indian States have come to the notice of Government; and

(b) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No, Sir.

(b) Does not arise.

"Naxalbari" in Andhra Pradesh-Orissa Border

5687. SHRI D. N. PATODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Left Communists are trying to create a "Naxalbari" on the Orissa-Andhra Pradesh border;

(b) if so, the details thereof; and

(c) Governments reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). The Government of Andhra Pradesh and Orissa have reported that certain elements of CPM have recently been inciting the Girijans in the Srikakulam district Agency area bordering Orissa and in parts of Ganjam district bordering Andhra Pradesh, to commit illegal acts like looting.

(c) Adequate measures have been taken by the Governments of Andhra Pradesh and Orissa to curb the unlawful activities and maintain law and order in the area. Necessary action is also being taken simultaneously to redress genuine economic grievances of the Girijans and settle their land disputes.

Ban on Processions in Nadia District

5688. SHRI BHOGENDRA JHA: the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a ban on meetings and processions has been imposed in Krishnagar, Chalsar, Nabadevip, Shantipur and Ranaghat towns of Nadia district of West Bengal following police firing on students on the 27th February, 1968 near Kalyani resulting in the death of and injury to students and

(b) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). In order to prevent the spread of tension in other areas of Nadia district consequent upon the police firing at Jaguli, Police Station Haringhata, orders under Section 144 Cr. P.C. were promulgated within the municipal towns of Krishnagar, Nabawip, Ranaghat, Santipur and Chakdaha on 27th February, 1968. The orders were withdrawn on 29th February, 1968, when the tension subsided.

National Metallurgical Laboratory Employees Association

5689. SHRI BHOGENDRA JHA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the National Metallurgical Laboratory Employees' Association, Jamshedpur, a registered Association, submitted a charter of demands to the scientist-in-charge, National Metallurgical Laboratory in August, 1967; and

(b) if so, the action taken by Government in that regard?